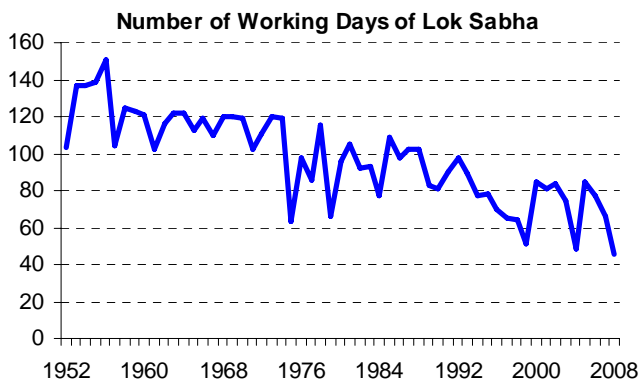


# Vital Stats

## Lok Sabha in 2008

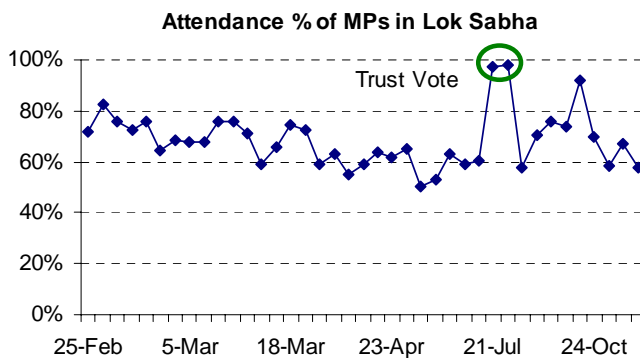
Lok Sabha adjourned today for the year. We look at some parameters of performance of Lok Sabha in 2008. Usually, Lok Sabha has three sessions in a year; this year had only two - the Budget Session and an extended Monsoon Session from July to December.

### Number of working days reached a new low in 2008 ...



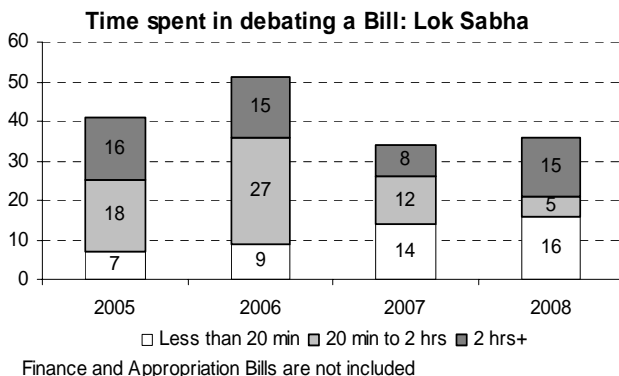
- Lok Sabha worked for 46 days in 2008, the lowest ever in a calendar year.
- The only other years with less than 60 sittings are both election years: 2004 (48 sittings) and 1999 (51 sittings).
- On average, since 1952, Lok Sabha has had 97 sittings per year.

### ... With an average of 69% MPs attending Lok Sabha



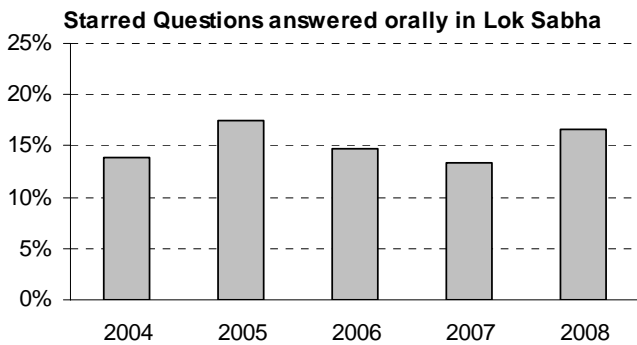
- On an average day, 69% of MPs signed the attendance register.
- Attendance peaked on July 21 and 22, during the trust vote debate.

### ... Passing most Bills with less than 20 mins of debate



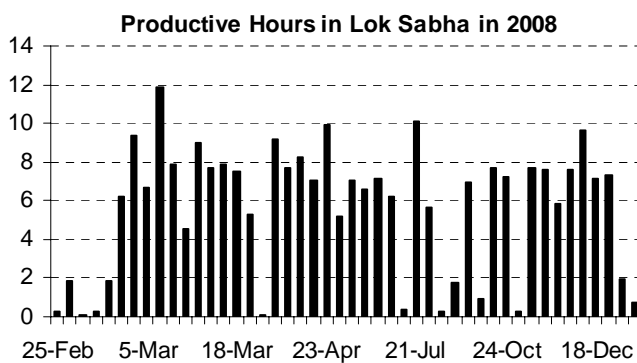
- 16 out of 36 Bills (excluding finance and appropriation bills) were passed by Lok Sabha in less than 20 minutes, most of these without any debate.
- These include the Information Technology Amendment Bill, the Code of Criminal Procedure Amendment Bill, the Gram Nyayalayas Bill and the Prevention of Corruption Amendment Bill.

... And a sixth of starred questions answered orally



- Twenty Starred Questions are listed daily to be answered orally during Question Hour.
- Only about a sixth of all starred questions were answered orally. Written answers were tabled for the remaining questions.
- This figure does not differ significantly from the past few years.

... Though, working for most of the scheduled hrs.



- Lok Sabha is scheduled to work for 6 hours a day. Lok Sabha worked for an average of 5.8 hours a day in 2005, 5.7 hours in 2006, 4.3 hours in 2007 and 5.7 hours in 2008.
- It worked for less than one hour on nine days and for more than 6 hours on 28 days.

**Notes:**

1. The data for the above graphs has been obtained from the Parliamentary proceedings as reported on <http://parliamentofindia.nic.in/>. The computation of time utilised has been done by PRS.

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